

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS  
LOK SABHA

UNSTARRED QUESTION NO. 3835  
ANSWERED ON 3<sup>rd</sup> JANUARY, 2019

**MEASURES TO TACKLE ROAD ACCIDENTS**

3835. SHRI VINAYAK BHAURAO RAUT:  
SHRI DHARMENDRA YADAV:  
DR. PRITAM GOPINATH MUNDE:  
SHRI SHRIRANG APPA BARNE:  
SHRI ADHALRAO PATIL SHIVAJI RAO:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether succumbing to injuries figure from road accidents is more than four times the annual death toll from terrorism;
- (b) whether in view of the growing number of road accidents in the country, the Government had considered the need for speed governors in transport vehicles and if so, the details thereof;
- (c) whether the speed governors in commercial vehicles as mandated by Supreme Court and Ministry of Road Transport and Highways shall be installed in commercial vehicles under the "strict surveillance" of the State transport departments;
- (d) whether the Union Government is aware that despite issuing notification and making it compulsory to fit speed governors in transport vehicles, it has not being implemented fully;
- (e) if so, the reasons therefor along with the response of the State Governments thereto; and
- (f) the steps taken by the Union Government to launch a nation-wide awareness campaign on road safety and to implement the direction for fitting of speed governors for transport vehicles in the country to minimise the road accidents?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI MANSUKH L. MANDAVIYA)

- (a) As per data received from police department of all State/UTs on road accidents the total number of accidents, persons killed and injured in the country during the last three calendar

years i.e. 2015 to 2017 are given in the table below:-

Years	Total Number of Road accidents	Total Number of Persons killed	Total Number of Persons Injured
2015	5,01,423	1,46,133	5,00,279
2016	4,80,652 (-4.10)	1,50,785 (3.18)	4,94,624 (-1.13)
2017	4,64,910 (-3.32)	1,47,913 (-1.90)	4,70,975 (-4.78)

Note: - figures in parenthesis indicate the percentage change over the previous year.

In the year 2017 road accidents, persons killed and persons injured have decreased as compared to 2016.

(b) to (e) Ministry has issued notification number G.S.R. 290 ( E) dated 15<sup>th</sup> April,2015 making it mandatory for all transport vehicles to be equipped with speed limiting device/speed governor for certain category of transport vehicles. Except two wheelers, three wheelers, quadricycles, four wheeled and used for carriage of passengers and their luggage with seating capacity not exceeding eight passengers in addition to driver seat (MI Category) and not exceeding 3500 kilogram gross vehicle weight, fire tenders, ambulances, police vehicles and verified and certified by a testing agency specified in rule 126 to have maximum rated speed of not more than 80 kilometre per hour. It has been implemented from 1<sup>st</sup> day of February, 2017. The implementation of Central Motor Vehicle Rules (CMVR) 1989 comes under the purview of State Government.

(f) Advocacy/Publicity campaign on road safety is done through the electronic and print media. Beside this Ministry has also taken following steps for campaign on road safety:-

- 1) The Government has approved a National Road Safety Policy. This Policy outlines various policy measures such as promoting awareness, establishing road safety information data base, encouraging safer road infrastructure including application of intelligent transport, enforcement of safety laws etc.
- 2) Ministry of Road Transport & Highways has constituted a District Road Safety Committee in each district of the country to promote awareness amongst road users under the chairmanship of Hon'ble Member of Parliament (Lok Sabha) from the district.
- 3) Acquire the requisite equipments such as alcometer, speed guns, interceptors, CCTV, cameras etc. for detecting traffic violations.

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